

HIGH COURT OF DELHI : NEW DELHI

No. 87/DHC/Gaz./G-1/VI.E.2(a)/2011
Dated, the 22nd December, 2011.

ORDER

Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 2.1.2012:-

Sl. No.	Name of Officer (Mr./Ms.)	From			To		Civil/Police District to which allocated	Remarks
		Present posting	No	Civil/Police District	Place of Posting			
1	S.C. Malik	ADJ	5	Central	THC	PO, MACT, Central, Tis Hazari	Central	Vice Mr. Swaran Kanta Sharma
2	S.C. Rajan	ASJ (FTC)		New Delhi	PHC	Special Judge (NDPS), South-West, Dwarka	South-West	Vice Ms. Ravinder Kaur
3	K.S. Pal	ASJ (Electricity)	1	East	KKD	Special Judge (NDPS), East, Karkardooma	East	Vice Ms. Sarita Birbal
4	D. K. Malhotra	Joint Registrar		DHC	Delhi High Court	PO, MACT-2, Outer, Rohini	Outer	Vice Mr. Yashwant Kumar
5	Anu Malhotra	Director, Delhi Judicial Academy			KKD	Special Judge (PC Act) (CBI)-6, Tis Hazari	Central	In a new court.
6	Ravinder Kaur	Special Judge (NDPS)		South-West	Dwarka	Special Judge (PC Act), CBI-3, Saket	South	In a new Court
7	Rakesh Sidhartha	Special Judge (PC Act cases of ACB, GNCTD)	6	Central	THC	ASJ (FTC), West, Tis Hazari	West	Vice Mr. Manu Rai Sethi
8	P.K. Saxena	Special Judge (PC Act) (CBI)	4	Central	THC	Joint Registrar, Delhi High Court	-	Vice Mr. D.K. Malhotra
9	T.S. Kashyap	PO, Labour Court		East	KKD	ASJ-4, North-East, KKD	North-East	Vice Mr. Gurdeep Singh
10	Yashwant Kumar	PO, MACT	2	Outer	Rohini	ASJ-3, North-West, Rohini	North-West	Vice Mr. Ravinder Dudeja
11	Ms. Neena Bansal Krishna	PO, MACT	2	South-West	Dwarka	ASJ-1, New Delhi, PHC	New Delhi	Vice Mr. J.R. Aryan since posted as District Judge & ASJ I/C, North-East, Karkardooma
12	Swaran Kanta Sharma	PO, MACT		Central	THC	Special Judge (PC Act) (CBI)-5, Patiala House	New Delhi	In a new Court
13	Sudhir Kumar Jain	ASJ [& In-Charge, Mediation Cell, Rohini wef 3.1.11]	1	Outer	Rohini	ADJ-1, North-West, Rohini, and In-charge Mediation Centre, Rohini	North-West	Vice Mr. Sanjeev Kumar
14	Ramesh Kumar-1	ASJ (Electricity)		North-West	Rohini	Special Judge (NDPS), North-West, Rohini	North-West	Vice Mr. Virender Kumar Bansal
15	Sanjay Garg-1	ASJ (FTC) (e-court)		East	KKD	ASJ-1, East, Karkardooma	East	Vice Mr. Sanjay Sharma
16	Manu Rai Sethi	ASJ (FTC)		West	THC	Special Judge (PC Act) (CBI)-4, Tis Hazari	Central	Vice Mr. P. K. Saxena
17	Ravinder Dudeja	ASJ	3	North-West	Rohini	ASJ (FTC), East, KKD (e-court)	East	Vice Mr. Sanjay Garg-1
18	Madhu Jain	ASJ	1	North	THC	ASJ-1, South-East, Saket	South-East	Vice Ms. Pinki
19	Daya Prakash	PO, Labour Court		East	KKD	ADJ-3, South-West, Dwarka	South-West	Vice Mr. Mukesh Kumar Gupta

8/ Dec 11
22/12/11
A.O. (Judge)

Sl. No.	Name of Officer (Mr./Ms.)	From				To	Civil/Police District to which allocated	Remarks
		Present posting	No	Civil/Police District	Place of Posting			
20	Virender Kr. Bansal	Special Judge (NDPS)		North-West	Rohini	ADJ-8, Central, THC	Central	Vice Mr. Brijesh Kumar Garg
21	Raj Kr. Chauhan	Special Judge (NDPS)		West	THC	ASJ (Electricity), North-West, Rohini	North-West	Vice Mr. Ramesh Kumar-I
22	Sarita Birbal	Special Judge (NDPS)		East	KKD	ADJ-5, Central, Tis Hazari	Central	Vice Mr. S.C. Malik
23	Surinder Kumar Sharma	ASJ	2	North-East	KKD	ADJ-2, East, KKD	East	Vice Mr. S.S. Malhotra
24	Paramjit Singh	ASJ	1	North-West	Rohini	ADJ-2, West, THC	West	Vice Mr. Bhupesh Kumar
25	Pinki	ASJ	1	South-East	Saket	Special Judge (NDPS), West, THC	West	Vice Mr. Raj Kumar Chauhan
26	Ajay Kumar Kuhar	ASJ	2	South-East	Saket	ADJ-1, Central, THC	Central	Vice Ms. Savita Rao
27	Mamta Tayal	ASJ	2	South-West	Dwarka	ADJ-2, South-West, Dwarka.	South-West	Vice Mr. Arun Bhardwaj
28	Mahesh Chander Gupta	Joint Registrar			DHC	ASJ-4, Outer, Rohini	Outer	Vice Ms. Barkha Gupta
29	Sudesh Kumar	Special Judge (NDPS)		North-East	KKD	ADJ-2, Central, THC	Central	Vice Ms. Ila Rawat
30	Shahabuddin	PO, Labour Court		East	KKD	ASJ (Electricity)-1, East, KKD	East	Vice Mr. K.S. Pal
31	Sanjay Sharma	ASJ	1	East	KKD	PO, Labour Court, Karkardooma	East	Vice Mr. T.S. Kashyap
32	Rajender Kumar Shastri	ADJ	6	Central	THC	ASJ-2, South-East, Saket	South-East	Vice Mr. Ajay Kumar Kuhar
33	Gurdeep Singh	ASJ	4	North-East	KKD	ASJ-3, Outer, Rohini	Outer	Vice Mr. Sanjeev Aggarwal
34	Rakesh Kumar	ADJ	3	Central	THC	ASJ-2, North-East, KKD	North-East	Vice Mr. Surinder Kumar Sharma
35	Arun Bhardwaj	ADJ	2	South-West	Dwarka	PO, MACT-2, South-West, Dwarka	South-West	Vice Ms. Neena Bansal Krishna
36	Sanjeev Kumar	ADJ	1	North-West	Rohini	ASJ-1, Outer, Rohini	Outer	Vice Mr. Sudhir Kumar Jain
37	Vijay Kr. Dahiya	ADJ	2	North-West	Rohini	ASJ-2, South-West, Dwarka.	South-West	Vice Ms. Mamta Tayal
38	Sunil Rana	ADJ	3	West	THC	ADJ-2, North-West, Rohini	North-West	Vice Mr. Vijay Kumar Dahiya
39	Barkha Gupta	ASJ	4	Outer	Rohini	ADJ-3, West, THC	West	Vice Mr. Sunil Rana
40	Sanjeev Aggarwal	ASJ	3	Outer	Rohini	ADJ-3, Central, THC	Central	Vice Mr. Rakesh Kumar
41	Ila Rawat	ADJ	2	Central	THC	ASJ-1, North-West, Rohini	North-West	Vice Mr. Paramjit Singh
42	Brijesh Kumar Garg	ADJ	8	Central	THC	Special Judge (NDPS), North-East, KKD	North-East	Vice Mr. Sudesh Kumar
43	Bhupesh Kumar	ADJ	2	West	THC	PO, Labour Court, KKD	East	Vice Mr. Daya Prakash
44	S.S. Malhotra	ADJ	2	East	KKD	PO, Labour Court, KKD	East	Vice Mr. Shahabuddin
45	Savita Rao	ADJ	1	Central	THC	ASJ-1, North, THC	North	Vice Ms. Madhu Jain
46	Mukesh Kumar Gupta	ADJ	3	South-West	Dwarka	ADJ-6, Central, Tis Hazari	Central	Vice Mr. Rajender Kumar Shastri

Notes:

1. The Judicial Officers shall be under the control of the District Judge of the District to which they have been allocated.

2. The Judicial Officers under transfer shall pronounce the judgments/orders in the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order, and in case any matter for pronouncement of judgment/order has been fixed beyond the effective date of posting/transfer order, then the said matter shall be preponed and the judgment/order shall be pronounced before relinquishing the charge of the court in terms of the posting/transfer order.
3. The court of ASJ (FTC), New Delhi, Patiala House, presided over by Mr. S.C. Rajan stands abolished and merged with the court of ASJ-2, New Delhi, PHC presided over by Mr. Lal Singh. The court presided over by Mr. Lal Singh stands re-designated as ASJ-2 and FTC, New Delhi.
4. The court of Special Judge (PC Act cases of ACB, Govt. of NCT of Delhi)-6, Central, THC, presided over by Mr. Rakesh Sidhartha stands abolished and the Sessions Judge shall assign cases pending in the said court to other such courts so as to ensure equal pendency.
5. The Sessions Judge will assign sufficient number of cases to the newly created courts of Special Judge (PC Act) (CBI) as above on withdrawal from existing such courts so as to ensure equal pendency.

BY ORDER OF THE COURT

sd/-

(V.P. VAISH)
REGISTRAR GENERAL

Endst.No. 5135 5/77 /DHC/Gaz./G-1/VLE.2(a)/2011

Dated, the 22nd December, 2011.

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, Tis Hazari Courts, Delhi.
2. The District Judge & Addl. Sessions Judge I/C, South-West Distr., Dwarka Courts Complex, New Delhi.
3. The District Judge & Addl. Sessions Judge I/C, East Distr, Karkardooma Courts Complex, Delhi.
4. The District Judge & Addl. Sessions Judge I/C, North District, Tis Hazari Courts, Delhi.
5. The District Judge & Addl. Sessions Judge I/C, North-West & Outer, Rohini Courts, New Delhi.
6. The District Judge & Addl. Sessions Judge I/C, West District, Tis Hazari Courts, Delhi.
7. The District Judge & Addl. Sessions Judge I/C, South & South-East, Saket Courts Complex, New Delhi.
8. The District Judge & Addl. Sessions Judge I/C, New Delhi Distr., Patiala House Courts, New Delhi.
9. The District Judge & Addl. Sessions Judge I/C, North-East Distr., Karkardooma Courts Complex, Delhi.
10. The Principal Judge, Family Courts, Dwarka Courts Complex, Dwarka, New Delhi.
11. The Director, Delhi Judicial Academy, Karkardooma Courts, Delhi.
12. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
13. The Special Secretary (Law), Deptt. of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, New Delhi.
14. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
15. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
16. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
17. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-03.
18. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
19. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, New Delhi.
20. The Commissioner of Police, Police Headquarters, New Delhi.
21. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
22. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
23. The Chief Metropolitan Magistrate, Delhi.
24. The Senior Civil Judge-cum-Rent Controllers, Central, Tis Hazari/North, Tis Hazari/West, Tis Hazari/ New Delhi, Patiala House/ South, Saket/ East, Karkardooma/ North-East, Karkardooma/North-West, Rohini/South-West, Dwarka.